

Migrant smugglers and refugees

528. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government keeps record of migrant smugglers and refugees that enter India through the international borders of the country, if so, the details thereof with respect to the countries thereof;

(b) the borders that have the highest migrants smuggling into the country, if so, the details thereof;

(c) which mode of smuggling into the country has been recorded as the highest in the last three years, the details thereof; and

(d) what are the measures taken by Border Security Force (BSF) and other forces at the borders to curb these activities, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) The illegal migrants try to enter the country from India-Bangladesh border and India-Myanmar border, in small groups through stretches which are unfenced specifically riverine and nala gaps etc. Through effective border domination, the Border Guarding Forces apprehend these illegal migrants. The interception/apprehension of such migrants during last three years and current year are as below:

India-Bangladesh Border:

Year	Number of cases	Total number of persons apprehended
2014	2449	3470
2015	1960	5269
2016	1551	3245
2017 (Nov)	936	1549

India-Myanmar Border:

Year	Number of cases	Total number of persons apprehended
2014	123	231
2015	95	146
2016	72	115
2017 (Nov)	127	236

(d) The following remedial steps have been taken by the border guarding forces including BSF to curb these activities:—

- Vulnerability of BOPs is being reviewed regularly and accordingly, sensitive BOPs are being strengthened by deploying additional manpower, special surveillance equipments etc.
- Effective domination of the borders by carrying out round the clock surveillance of the border, viz. patrolling, laying nakas, Mobile Vehicle Check Posts (MVCPs), Area Domination Patrols (ADPs), establishing of observation posts all along the IB and strengthening of existing defences of the BOPs.
- Constructing border fencing on the International border.
- Erecting border floodlights on the IB all along border security fence to light up the area.
- Use of water crafts/boats and floating BOPs for domination of riverine areas of borders.
- Introduction of force multipliers, hi-tech surveillance equipments and technological solutions.
- Conduct of special operations along the border and in depth areas in own territory.
- Upgradation of intelligence network and coordination with sister agencies.
- Anti tunneling exercise are being conducted on regular basis in vulnerable areas.

Atrocities on Dalits/Mahadalits

†529. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that atrocities on Dalits/Mahadalits have increased in Bihar and other parts of the country;

(b) the reasons why incidents of negligence of local administration in curbing the incidents of atrocities on Dalits in the country keep coming to the fore; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) As per the information received from National Crime Records Bureau (NCRB), State/UT-wise Cases Registered (CR),

† Original notice of the question was received in Hindi.